

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1428
TO BE ANSWERED ON THE 20TH SEPTEMBER, 2020

CROP LOSS DUE TO FLOODS IN UTTAR PRADESH

1428. SHRIMATI KESHARI DEVI PATEL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the names and numbers of various districts of Uttar Pradesh which have suffered loss of crops due to floods this year;
- (b) whether the Government has provided financial assistance to the farmers of these districts;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether any assessment has been made as to the kinds of crops damaged along with the quantum of loss incurred on the said crops;
- (e) if so, the details thereof; and
- (f) the steps taken/proposed to be taken by the Government to compensate this loss and to provide economic assistance and fertilizers, seeds etc. to the farmers for the plantation of the next crop?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): State Government of Uttar Pradesh has reported that 20 districts of the State suffered loss of crops due to floods during 2020-21. The names of the districts are as under:

Lakhimpur Kheri, Pilibhit, Sitapur, Behraich, Ambedkar Nagar, Ayodhya, Barabanki, Basti, Gonda, Siddharth Nagar, Sant Kabir Nagar, Mau, Maharajganj, Kushi Nagar, Gorakhpur, Deoria, Ballia, Azamgarh, Farrukhabad and Shahjahanpur.

(b) to (f): The primary responsibility for disaster management rests with the State Governments. The concerned State Governments undertake relief measures in the wake of natural disasters from the State Disaster Response Fund (SDRF) already placed at their disposal in accordance with Government of India approved items and norms. Additional assistance is extended from the National Disaster Response Fund (NDRF) as per established procedure. The assistance approved under SDRF/NDRF norms is provided in the form of relief.

Ministry of Home Affairs has intimated that Inter-Ministerial Central Team has been constituted for visiting the flood affected area in Uttar Pradesh in advance, without waiting for Memorandum. Further, in order to support the affected people of the State, the Central Government has released the Central Share of State Disaster Risk Management Fund amounting to Rs.966.50 Crore, in advance, to Uttar Pradesh for management of relief necessitated by notified natural disasters for the year 2020-21.